

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2463

ANSWERED ON:13.03.2001

CONSTRUCTION OF LAVATORIES UNDER CRSP

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;CHELLAMELLA SUGUNA KUMARI;KOLUR BASAVANAGOUD

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a Centrally sponsored Rural Sanitation Programme for construction of individual lavatories is in operation in the country since 1986;
- (b) if so, the objectives of the programme;
- (c) the extent to which the objectives have been achieved in each State so far;
- (d) the number of lavatories constructed so far, State-wise;
- (e) the amount of Central share provided to each State for this purpose;
- (f) whether any project report for construction of lavatories has been submitted by the States;
- (g) if so, the details thereof, State-wise;
- (h) whether the State Governments including Maharashtra and Karnataka have requested the Government to raise the prescribed per unit cost limit and to raise the Control share;
- (i) whether the Government have since decided to revise the unit cost for the construction of these lavatories;
- (j) if so, the details thereof; and
- (k) if not, the time by which it is likely to be revised?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SMT. RITA VERMA)

(a) & (b): Yes, Sir. The Central Rural Sanitation Programme was launched in 1986. Keeping in view the past experiences, it has been restructured in 1999. The Restructured Central Rural Sanitation Programme is being implemented from 1-4-99. The Objectives of the Restructured Central Rural Sanitation Programme are

- (i) accelerating coverage of rural population
- (ii) generating felt need to awareness creation and health education
- (iii) covering schools in rural areas with sanitation facilities
- (iv) encouraging suitable cost effective and appropriate technologies etc.

(c) & (d): The number of lavatories constructed so far, State-wise is given in Annexure-I.

(e): The amount of Central share provided to each State under Central Rural Sanitation Programme is given in Annexure-II.

(f) & (g): As per the available records the project reports received from the State Govts. for the Total Sanitation Campaign are given in Annexure-III.

(h) to (k): Several State Governments, including Maharashtra and Karnataka, have represented that the earlier subsidy of Rs.2000 for individual household latrine should be restored. Some of them have also indicated that in case the same is not feasible then at least the beneficiaries and the State Governments should be allowed to put in additional money from their side. The Central Rural Sanitation Programme has been restructured recently and there is no proposal for the revision of the subsidy amount. However, Ministry of Rural Development have reviewed the matter and it has been decided that the Government of India will have no objection if additional amount is spent by the beneficiary or the State Government on the construction of super structure and/or of one extra pit. However, the Central subsidy will continue to be admissible with reference to the cost of the basic low cost unit and in no case will the overall quantum of Central subsidy exceed the admissible amount.

STATEMENT REFERRED TO IN RESPECT OF PART STATEMENT REFERRED TO IN RESPECT OF PART (c) & (d)

(f) & (g) OF LOK SABHA UNSTARRED QUESTION OF THE LOK SABHA UNSTARRED QUESTION NO.2463 FOR NO.2463 FOR REPLY ON 13-3-2001 REGARDING REPLY ON 13-3-2001 REGARDING CONSTRUCTION OF CONSTRUCTION OF LAVATORIES UNDER CRSP LAVATORIES UNDER CRSP

NO. OF LATRINES CONSTRUCTED UNDER CENTRAL DETAILS OF PROJECTS RECEIVED UNDER TOTAL RURAL SANITATION PROGRAMME SANITATION CAMPAIGN

SL.NO. STATE/UT 1986-87 TO 2000-2001+ State/UT No.of projects received

1	ANDHRA PRADESH	463457	
2	ARUNACHAL PRAD	2102	ANDHRA PRADESH 4
3	ASSAM	7483	ARUNACHAL PR. 2
4	BIHAR	15986	ASSAM 3
	(incl JHARKHAND)	5	GOA 501
	BIHAR	5	
6	GUJARAT	160158	GUJARAT 3
7	HARYANA	79669	HARYANA 3
8	HIMACHAL PR.	49043	HIMACHAL PR. 2
9	J & K	16019	JAMMU & KASHMIR 2
10	KARNATAKA	431085	JHARKHAND 2
11	KERALA	118064	KARNATAKA 3
12	MADHYA PR.	137641	KERALA 2
	(incl CHHATISGARH)		
13	MAHARASHTRA	605656	MADHYA PRADESH 5
14	MANIPUR	6590	MAHARASHTRA 12
15	MEGHALAYA	4645	MANIPUR 1
16	MIZORAM	3732	NAGALAND 3
17	NAGALAND	1493	ORISSA 3
18	ORISSA	46385	PUNJAB 2
19	PUNJAB	19762	RAJASTHAN 5
20	RAJASTHAN	228283	SIKKIM 2
21	SIKKIM	14303	TAMIL NADU 8
22	TAMILNADU	249023	TRIPURA 1
23	TRIPURA	5649	UTTAR PRADESH 12
24	UTTAR PR.	440414	WEST BENGAL 4
	(incldg UTTARANCHAL)		
25	WEST BENGAL	596442	TOTAL 89
26	A & N ISLAND	520	
27	CHANDIGARH	0	
28	D & N HAVELI	222	
29	DAMAN & DIU	253	
30	DELHI	99	
31	LAKSHADWEEP	577	
32	PONDICHERRY	1315	

T O T A L 3706571

+ Figures for 1999-2000 and 2000-01 are provisional.

Annexure-II

STATEMENT REFERRED TO IN RESPECT OF PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO.2463 FOR REPLY ON 13-3-2001 REGARDING CONSTRUCTION OF LAVATORIES UNDER CRSP

STATEWISE RELEASE UNDER SANITATION(CRSP) (Rs. in lakhs)

SL.NO. STATE/UT 1986-87 TO 2000-2001

1	ANDHRA PRADESH	7589.03
2	ARUNACHAL PRADESH	164.96
3	ASSAM	413.11
4	BIHAR (including JHARKHAND)	1350.00
5	GOA	53.45
6	GUJARAT	1551.91
7	HARYANA	606.11

8	HIMACHAL PR.	588.44
9	J & K	347.12
10	KARNATAKA	4964.02
11	KERALA	3225.31
12	MADHYA PR. (inclgd CHHATISGARH)	3965.27
13	MAHARASHTRA	5339.14
14	MANIPUR	175.93
15	MEGHALAYA	126.87
16	MIZORAM	67.37
17	NAGALAND	88.36
18	ORISSA	3139.94
19	PUNJAB	400.84
20	RAJASTHAN	2924.35
21	SIKKIM	193.83
22	TAMILNADU	4435.73
23	TRIPURA	457.78
24	UTTAR PR. (inclgd UTTARANCHAL)	10950.92
25	WEST BENGAL	1774.90
26	A & N ISLAND	37.50
27	CHANDIGARH	2.50
28	D & N HAVELI	14.00
29	DAMAN & DIU	11.00
30	DELHI	5.50
31	LAKSHADWEEP	25.00
32	PONDICHERRY	34.00

T O T A L 55024.19